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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.09/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company	Novex Traders & Holdings Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) ~~Pritha Basu, Adv~~
- 2) ~~Nirmalaya Dasgupta, Adv~~
- 3) ~~Shaurak Sengupta, Adv.~~
- 4) Pritha Basu, Adv
- } Applicants

Per  
13/3/18

**ORDER**

Ld. Counsel on behalf of the petitioner is present.

Supplementary affidavit is filed producing the valuation report. It is received.

Heard. Reserved for order.

sd

(Jinan K.R.)  
Member (J)